

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

O.A. NO. 814 of 1995

(3)

New Delhi this the 18th day of May, 1995

HON'BLE SHRI JUSTICE S. C. MATHUR, CHAIRMAN
HON'BLE SHRI P. T. THIRUVENGADAM, MEMBER(A)

Gauri Shankar Sharma
S/O Late Gaza Dhar Prashad Sharma,
R/O 6, Shanti Nagar,
Mathura, U.P.

... Applicant

(None present)

Versus

1. Union of India through
its Financial Advisor,
Ministry of Defence,
Govt. of India (Finance Division),
New Delhi.
 2. Controller General,
Defence Accounts (Govt. of India),
West Block V, R.K. Puram,
New Delhi.
 3. Controller of Defence Accounts,
Central Command,
Meerut, U.P.
- ... Respondents

ORDER (ORAL)

Shri Justice S. C. Mathur -

The case was taken up in the revised call.
No one appeared on behalf of the applicant. In the
cause list of today, names of Shri J. P. Verghese
and Ms. Sumit Kaur are published. We accordingly,
proceed to decide the case on merits.

2. The applicant seeks a direction to the
respondents to promote him from the date ~~from which~~
persons junior to him were promoted as Senior Accounts
Officer/Accounts Officer in accordance with the
recommendations of the Departmental Promotion
Committee held in September, 1992. From the averments
made in the application, it appears that the D.P.C.

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(A)

met in the years 1990, 1991 and 1992 and the applicant was considered for promotion but his name was not included in the promotion panel obviously because he was not found fit for promotion. The material on record also indicates that the applicant had some adverse remarks in his A.C.R. for the year 1987.

3. A government servant is entitled to consideration for promotion but he cannot claim promotion as a matter of right. The applicant could have grievance if he had not been considered for promotion. Since he has been considered for promotion, he has no cause for grievance.

4. In view of the above, the application is dismissed in limine.

P. J. *[Signature]*

(P. T. Thiruvengadam)
Member (A)

[Signature]

(S. C. Mathur)
Chairman

/as/